



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**LAWAZIMA CAUSELIST**

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Web:www.ghconline.gov.in

**[ For Thursday,7th October 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:00 AM]**

**BEFORE:**

**DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI**

**COURT NO: 115**

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

1	Arb.P./20/2020 FIXED	SUMITRA DEVI KABRA <b>Versus</b> M/S. JAIN LIFESPACE DEVELOPERS PVT. LTD. AND ANR	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA MR. M SAHEWALLA	
2	Arb.P./29/2020 FIXED	RAJSHEKHAR CONSTRUCTION PVT. LTD. <b>Versus</b> ASSAM STATE HOUSING BOARD AND ANR.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MR H K SARMA MR. M SAHEWALLA	

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LEAVE NOTE OF ADVOCATES FOR 07/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. U SARMA	06-10-2021	To	07-10-2021
7)	MR. M SARANIA	07-10-2021	To	08-10-2021
8)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
9)	MR. A THAKUR	06-10-2021	To	07-10-2021
10)	MR D K DAS	04-10-2021	To	08-10-2021
11)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021